Annexure-1

Unit Construction Company Private Limited

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.

Date of Commencement of CIRP: 12-02-2026; List of Creditors is Pursuant to claims received and updated as on 26-05-2026

(List of secured financial creditors belonging to any class of creditors)

(Amount in Rs.)

		Details of claim received		Details of claim admitted										
Sl. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party	% of voting share in COC	Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claims not admitted	Amount of claims under verification	Remarks , if any
			-	-	-	-	-	-	-	-	-	-	-	